

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 10

Dated Guwahati, the 13th March, 2020

In compliance with the Order dated 12th February, 2020, passed by the Hon'ble Court in *Crl. Pet. No. 78/2020*, it is hereby instructed that from now onwards, the Filing Section of the Registry will accept only those petitions and affidavits, the annexures/enclosures of which are certified by the engaged learned Advocate(s) with full signature and /or the same signature as contained in the Vakalatnama accepted by the learned Advocate(s).

No petition/affidavit will be accepted if signatures of learned Advocate(s) on the Vakalatnama and signatures on the annexures/enclosures do not match.

This order will come into effect immediately.

By Order,

Sd/-Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III-40/2019/614-635/G, Dated: 13th March, 2020

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President, Gauhati High Court Bar Association, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President, Gauhati High Court Advocates Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
10. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
11. The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
14. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati
16. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
17. The Court Officer, Nos. I and II, Gauhati High Court, Guwahati.
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
21. Notice Board, Gauhati High Court Bar Association, Guwahati.
22. Notice Board, Gauhati High Court (New Block & Old Block), Guwahati.


13/3/2020
REGISTRAR GENERAL

13/3/20